

## Annexure – 9

Name of the corporate debtor: M/s Gupta Exim (India) Private Limited; Date of commencement of CIRP: 29th October,2019; List of creditors as on: 31st January, 2021  
List of Creditors (Other than financial creditors and operational creditors)

Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
Highrise Buildcon Private Limited	GE/F001	16-09-2020	24,42,46,750.00	24,42,46,750.00	Others	NIL	NIL	NO	NIL	NIL	NIL	NIL	N/A
Dee Kay Buildcon Pvt Ltd.	GE/F002	29-09-2020	2,78,55,261.00	2,78,55,261.00	Others	NIL	NIL	NO	NIL	NIL	NIL	NIL	N/A
Total			<b>27,21,02,011.00</b>	<b>27,21,02,011.00</b>									

Sd/-

Vivek Raheja

Resolution Professional of

Gupta Exim (India) Pvt. Ltd.

IP Registration Number: IBBI/IPA-001/IP-P00055/2017-18/10133

JD-2C, 2<sup>nd</sup> Floor, Pitampura, Delhi – 110034